to the Prime Minister on 17th December, 1996, 1st September, 1997 and 23rd July, 1998, have demanded posting of adequate numer of persons belonging to SCs/STs to important posts/assignments in all Departments;

- (b) if so, the number of persons appointed as Chairman/Members of the University Grants Commission during the last five years and the number of persons belonging to the SCs/STs among them and their percentage, as compared to the total such appointments; and
- (c) whether adequate number of SC/ST persons are not appointed; if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) Yes, Sir.

(b) and (c) Section 5 of the UGC Act provides that the Chairman, Vice-Chairman and ten other Members of the Commission are appointed by the Central Government keeping in view the contribution made by them in the relevant fields of specialisation as well as high academic distinctions obtained by them.

Reservation policy in Delhi University

5128. SHRI SUKHDEV SINGH LIBRA: SHRI R.N. ARYA: SHRI GANDHI AZAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the reservation policy for SCs/STs, in appointments is being implemented in Delhi University and its affiliated colleges; and
- (b) if so, the number of teachers, readers and professors of SC/ST categories recruited in its teaching departments and colleges during the last five years, department-wise and college-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) Yes, Sir.

(b) As per the information provided by Delhi University, 9 lecturers have

been recruited in Delhi University during the last 5 years under SC/ST categories. The Department-wise break-up is as under:

Year	Number of Lecturers appointed (Department wise)
1996	: 1-SC (Anthropology)
1997	: 3-SC (1-Economics, 1-Psychology, 1-Social Work)
1998	: 3-SC (1-Dr. B.R.Ambedkar Centre, 1-African Studies, 1-Persian)
	1-ST (African Studies)
1999	: Nil
2000	: 1-SC (Law)

Teaching of regional languages in Kendriya Vidyalayas

- 5129. SHRI A. VIJAYA RAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government have taken any decision to teach Regional Languages in Kendriya Vidyalayas;
 - (b) if so, the details thereof; and
- (c) if not, whether Government would give instruction to Kendriya Vidyalaya Sangathan to start teaching Regional Languages in Kendriya Vidyalayas?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (c) A provision exists for teaching of regional languages and mother tongue in Kendriya Vidyalayas from class IV to X provided 20 or more students opt for the languages in the Vidyalaya.

ICD Scheme in M.P.

- 5130. SHRI SURESH PACHOURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that Madhya Pradesh has got only 70-80 per cent coverage of ICD Scheme, despite having the highest infant mortality rate;
- (b) whether the reasons for high infant mortality rate are attributable to low coverage of ICD Scheme; and $\frac{1}{2}$
- (c) if so, what measures are being taken by Government to enhance the coverage of ICD Scheme in Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) Out